

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 670 OF 2023

IN THE MATTER OF:

Lalit Gupta

.....PETITIONER

VERSUS

Union Territory of Chandigarh & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 12.01.2024)

Lalit Gupta

.....PETITIONER

VERSUS

1. **Union Territory of Chandigarh through District Magistrate, Chandigarh**
Estate Office Building, Sector 17, Chandigarh
Email: dc-chd@nic.in
2. **Chandigarh Pollution Control Committee**
4th Floor, UT Secretariat, Sector 9, Chandigarh
Email: hs-chd@nic.in
3. **M/s Alliance Envirocare Company Pvt. Ltd.,**
(Project Proponent)
Plot No. 182/9, Phase-I, Industrial Area, Chandigarh-160002